

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:--16911 JK (LD) of 2024

DATED:- 10- 10 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 10- 10 - 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Reyaz Ali Bhat
10.10.24

Annexure to the Government Order No.16911-JK(LD) of 2024 dated 10.10.2024

S. No	Case Type/ Case No./Case Year	Petitioner Name V/s Respondent Name	OIC	email id	Contact No.
1	O.A No.593/2020	Mohinder Singh Vs UT of J&K & Ors	Saloni Rai DC Udhampur.	dm.udhampur@gmail.com	9718263029
2.	T.A No.8485/2021	Rakesh Kumar & Ors. Vs State of J&K & Ors	Saloni Rai DC Udhampur.	dm.udhampur@gmail.com	9718263029
3.	C.P.No.64/2024 In O.A No.1291/2023.	Jyotsna Sharma Vs Chairman District Management Team,DDRC.	Saloni Rai DC Udhampur.	dm.udhampur@gmail.com	9718263029
4.	O.A No.1055/2020	Vinod Kumar Vs UT of J&K.	Saloni Rai DC Udhampur.	dm.udhampur@gmail.com	9718263029
5.	O.A No.481/2021.	Mohd Ashraf & Ors. Vs UT of J&K & Ors.	Saloni Rai DC Udhampur.	dm.udhampur@gmail.com	9718263029

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6.	O.A/1277/2023	Satyinder Singh Vs Revenue Department	Prem Singh Addl.Deputy Commissioner Udhampur.	adcofficeud hampur@g mail.com	9906251000
7.	O.A.No.1569/2022	Sukhbeer Singh Vs UT of J&K & Ors.	Saloni Rai DC Udhampur.	dm.udhamp ur@gmail.c om	9718263029

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S. No.	Case Type/Case No./Case Year	Petitioner Name V/s Respondent Name	OIC	Phone No.	e-mail ID
1	WP(C) No. 246/2024	Prito Devi and Ors. V/s UT of Jammu and Kashmir and Ors.	Sh. Ranjit Singh Additional Deputy Commissioner Kathua	9797766866	patoadck@gmail.com
2	WP(C) No. 2115/2024	Sadhu Ram V/s Chaman and Anr.	Sh. Anil Kumar Additional Deputy Commissioner Basohli	9419155339	adcBasohli219@gmail.com
3	WP(C) No. 2130/2024	Varun Koushal V/s UT of J&K and Ors.	Sh. Anil Kumar Additional Deputy Commissioner Basohli	9419155339	adcBasohli219@gmail.com
4	WP(C) No. 1970/2024	Sushil Kumar V/s UT of J&K and Ors.	District Mineral Officer Kathua	8492877781	dmokathua@gmail.com
5	OWP No. 760/2018	Onkar Chand and Ors. V/s State of J&K and Ors.	Sh. Ranjit Singh Additional Deputy Commissioner Kathua	9797766866	patoadck@gmail.com
6	WPC No. 2003/2024	Naresh Kumar & Ors. V/s UT of J&K and Ors.	Sh. Vishav Partap Singh Assistant Commissioner Revenue Kathua	9419923249	ackathua@gmail.com
7	WPC No. 1711/2024	Om Parkash V/s UT of J&K and Ors.	Sh. Vinay Khosla Additional Deputy Commissioner Billawar	9419220502	adcblr5555@gmail.com
8	WPC No. 1253/2024	Maan Singh and Ors. V/s UT of J&K and Ors.	Sh. Vinay Khosla Additional Deputy Commissioner	9419220502	adcblr5555@gmail.com

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9	WP (C)No. 1503/2023	Kartar Chand and Ors. V/s UT of J&K and Ors.	Sh. Vikram Kumar Tehsildar Kathua	9419028866	Tehsildarkathua007@gmail.com
10	WPC No. 2148/2024	Satish Kumar and Ors. V/s UT of J&K and Ors	Shreya Sharma Tehsildar Hiranagar	9419253473	tehsildarofficehiranagar@gmail.com
11	WPC No. 2243/2024	Ganesh Dass V/s UT of J&K and Ors.	Shreya Sharma Tehsildar Hiranagar	9419253473	tehsildarofficehiranagar@gmail.com
12	WPC No. 2248/2024	Pawan Kumar V/s UT of J&K and Ors.	Sh. Vikram Kumar Tehsildar Kathua	9419028866	Tehsildarkathua007@gmail.com
13	WPC No. 2294/2024	Gulzar Singh V/s UT of J&K and Ors.	Sh. Vikram Kumar Tehsildar Kathua	9419028866	Tehsildarkathua007@gmail.com
14	WPC No. 2252/2024	Rajinder Kumar V/s UT of J&K and Ors.	Sh. Vinay Khosla Additional Deputy Commissioner Billawar	9419220502	adcblr5555@gmail.com
15	WPC No. 2290/2024	Amar Devi and Ors Vs UT of J&K and Ors	Manjeet Singh Katal Tehsildar Atholi Paddar	9596971200	tehsildarpaddar@gmail.com

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